CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00095/2021

DATED THIS THE 01ST DAY OF FEBRUARY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

R. Bharathadri Age about 67 years Flat No. 202 Sharanya Apartments 320, 5th Main, BEML Layout, Bhasaveshwar Nagar, Bangalore 560 079

....Applicant

(By Advocate Shri N. Obalappa)

Vs.

- 1. The Union of India, Represented by its Secretary, Min. of Information and Broadcasting, 'A' Wing, Shastry Bhavan, New Delhi 110 001
- 2. The Secretary Union Public Service Commission Dholpur House, New Delhi 110 003
- 3. The Chief Executive Officer, Prasar Bharati, I "C" Tower, Doordarshan Bhavan, Copernicus Marg, Mandi House, New Delhi 110 001
- 4. The Director General, All India Radio, Akashvani Bhavan, Parliament Street, New Delhi 110 001
- 5. The Director General, Doordarshan, Doordarshan Bhavan, Copernicus Marg, Mandi House, New Delhi 110 001

.....Respondents

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application with liberty to file a Miscellaneous Application seeking execution of the order dated 13.11.2019 passed in OA No. 535/2019.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ksk/